NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/685/(IB)/2017

NAME OF THE PETITIONER(S)

: CENTRUM CAPITAL LTD

NAME OF THE RESPONDENT(S)

: ORIENT GREEN POWER COMPANY LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Sr. Agw. Om Pakara Ellany alm. Adv. Sachil Memon i/6 Lind legal India Law

Sennices

for Operational Cuditor

P. H. Arvindh Panolim Sr. Adr. Vishnu Mohan, Adv.

For Respondent

ORDER

Counsels representing both the parties are present. Heard the submissions of both the counsels in regard to the memo filed by the applicant for withdrawal of the petition. Order is reserved.

Member (Technical)

(S VIJAYARAGHAVAN) (K ANANTHA PADMANABHA SWAMY) Member(Judicial)